Date: 28/07/2025

Mediator: Ms. Alka Ahir, Advocate

Case No.: 56/25 Case Id: 2507M06331 Referring Judge: Ms. Aditi Chaudhary, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

REETA Vs. SANDEEP KUMAR

Total Days spent :

Total: 1

Mediator: Ms. Anshu Aggarwal, Advocate

Case No.: 146/21 Case Id: 2507M06941 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 2:00:00 PM

SUSHILA Vs. SUSHIL

Total Days spent : 2

Case No.: 2486/23 Case Id: 2507M06942 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

SUSHIL KUMAR DHIMAN Vs. SUSHILA DEVI

Total Days spent : 2

Total: 2

Mediator: Ms. Beena Sharma, Advocate

Case No.: 677/21 Case Id: 2507M05899 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

DEEPTI Vs. ASHISH AWASTHI

Total Days spent: 12

Case No.: 389/24 Case Id: 2506M05037 Referring Judge : Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

PAWAN KUMAR KANSAL Vs. ALKA MAHAJAN

Total Days spent : 54

Case No.: 10292/2019 Case Id: 2506M05038 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

TAJENDRA KUMAR JAIN Vs. SUDHIR KUMAR

Total Days spent : 54

Case No.: 362/23 Case Id: 2505M04698 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

ASHOK KUMAR BARICK Vs. PRADEEP TYAGI & ANR

Total Days spent : 61

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Date: 28/07/2025

2505M04482 Sh. Anubhav Bijalwan, DJS Case No.: 5198/24 Case Id: Referring Judge:

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:30:00 PM Case Type:

**DCB BANK LTD OM MEDICAL STORE** Vs.

**Total Days spent:** 68

Total: 5

**Mediator:** Ms. Geeta Vohra, Advocate

2507M05599 Referring Judge: Sh. Neeraj Sharma, DHJS Case No.: 341/24 Case Id:

OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** Case Type: 10:30:00 AM

**SURESH KUMAR HDB FINANCIAL SERVICES LTD** Vs.

Total Days spent : 19

Case No.: Case Id: 2506M05022 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: **PARTITION: SUIT FOR PARTITION Hearing Time:** 11:00:00 AM

**LATA RANI** Vs. **RAJ KISHORE GUPTA** 

**Total Days spent:** 54

2505M04248 Case No.: 2267/23 Case Id: Referring Judge: Ms. Manisha Bhau. DJS

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** Case Type: 11:00:00 AM

۷s. **AMBIKA PRASAD SINGH RAJ KUMAR SINGH** 

**Total Days spent:** 72

2504M03332 Sh. Rajesh Malik, DHJS Case No.: 61437/16 Case Id: Referring Judge:

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 12:00:00 PM

**PREM CHAND** Vs. KARTAR SINGH

Total Days spent : 96

Case No.: Case Id: 2507M05610 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM

M/S SHRIRAM CITY UNION FINANCE LTD **NEERAJ KUMAR** 

Case No.: 7136/23 Case Id: 2506M04991 Referring Judge: Ms. Meena Chauhan, DJS

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 1:00:00 PM

M/S ALLIED GEAR Vs. M/SGOYAL AUTOMOBILES

**Total Days spent:** 54

Case No.: 618446/16 Case Id: 2507M05679 Referring Judge: Sh. Jiten Mehra, DHJS

PARTITION: SUIT FOR PARTITION Case Type: **Hearing Time:** 2:00:00 PM

**MUNSHI RAM & ORS** Vs. **SRI RAM & ORS** 

Total Days spent : 19

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**Total Days spent:** 

19

Date: 28/07/2025

Case No.: 707/21 Case Id: 2507M06466 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

RAJ KUMAR Vs. ANITA & ORS

Total Days spent : 5

Case No.: 452/25 Case Id: 2507M06035 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

SEEMA CHAUDHARY Vs. MALA

Total Days spent : 12

Total: 9

Mediator: Ms. Illa Rawat, DHJS

Case No.: 45/18 Case Id: 2505M04935 Referring Judge: Ms. Akriti Mahendru, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. INDER ARORA

Total Days spent : 56

Total: 1

Mediator: Ms. Kusum Lata Sharma, Advocate

Case No.: 122/24 Case Id: 2502M01740 Referring Judge: Sh. Hem Raj, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

AKSHAT KAPOOR & ANR Vs. STATE OF NCT OF DELHI & ORS

Total Days spent : 152

Case No.: 395/16 Case Id: 2507M06428 Referring Judge: Sh. Vaibhav Garg, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. VIJAY PRASAD

Total Days spent : 5

Case No.: 328/25 Case Id: 2505M04675 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

STATE BANK OF INDIA Vs. M/S CHANNDA ENTERPRISES

Total Days spent : 61

Case No.: 2747/23 Case Id: 2507M05613 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

ANKIT GUPTA Vs. POOJA THAKUR

Total Days spent : 19

Case No.: 4223/23 Case Id: 2507M05915 Referring Judge: Sh. Tanmay Batham, DJS

Date: 28/07/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

THE KANGRA CO OPERATIVE BANK LTD Vs. NITIN KUMAR

Total Days spent : 12

Case No.: 161/25 Case Id: 2505M03971 Referring Judge: Sh. Nikhil Chopra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

HDFC BANK LTD Vs. JITENDER MISHRA

Total Days spent : 82

Case No.: 126/20 Case Id: 2506M05236 Referring Judge: Ms. Disha Singh, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

KARAMJEET KAUR Vs. HARVEEN KAUR

Total Days spent : 47

Case No.: 936/25 Case Id: 2507M05859 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 2:00:00 PM

ASHWANI KUMAR SHARMA Vs. NEHA SHARMA

Total Days spent: 12

Case No.: 1571/24 Case Id: 2505M04399 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SAINA BANO Vs. SHAMIM AHMAD & ANR

Total Days spent : 68

Case No.: 706/21 Case Id: 2507M05870 Referring Judge : Sh. Abhishek Srivastava, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

QAYYUM QURESHI Vs. SONIA THAKAR & ANR

Case No.: 118/17 Case Id: 2505M04692 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:15:00 PM

JYOTI Vs. OMPRAKASH

Total Days spent : 61

Case No.: 94/25 Case Id: 2505M04693 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:15:00 PM

JYOTI Vs. OM PRAKASH

Total Days spent : 61

Case No.: 990/22 Case Id: 2504M03029 Referring Judge: Ms. Monika Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:30:00 PM

RAKESH KUMAR Vs. SATPAL

Total Days spent : 110

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**Total Days spent:** 

12

Date: 28/07/2025

Case No.: 977/23 Case Id: 2503M02177 Referring Judge: Ms. Divya Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

CANARA BANK Vs. SUMAN KUMARI

Total Days spent : 131

Case No.: 1637/24 Case Id: 2502M01746 Referring Judge: DLSA Central, DLSA (Central)

Case Type: COMMERCIAL: COMMERCIAL Hearing Time: 3:00:00 PM

RAGHUBIR SINGH SALARIA Vs. KHANNA BOOK PUBLISHING COMPANY

Total Days spent : 152

Case No.: 589/19 Case Id: 2507M05908 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:00:00 PM

DR VIJAY RAI Vs. LEELAWATI RAI & ANR

Total Days spent : 12

Total: 16

Mediator: Ms. Mamta Rani, Advocate

Case No.: 1387/20 Case Id: 2505M03889 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

M/S BHARAT INSECTICIDES LTD Vs. MOHD RAFIQ & ORS

Total Days spent : 82

Case No.: 2009/21 Case Id: 2506M05006 Referring Judge: Ms. Manisha Bhau, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HARJINDER SINGH NEGI Vs. PRITPAL SINGH

Total Days spent : 54

Case No.: 21/25 Case Id: 2504M03610 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

ANUJA MALIK Vs. NOEL TANVEER & ORS

Case No.: 303/24 Case Id: 2504M03587 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

SEEMA MIRZA Vs. IRFAN & ORS

Total Days spent : 89

Case No.: 726/24 Case Id: 2507M05612 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. PURAN

Total Days spent : 19

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**Total Days spent:** 

89

Date: 28/07/2025

Case No.: 8144/22 Case Id: 2507M05615 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S CHOLAMANDALAM INVESTMENT & FINANCE CO Vs. HARISH KUMAR RANA

Total Days spent : 19

Case No.: 5018/24 Case Id: 2507M06036 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 1:00:00 PM

M/S BEST TECH PIPES LLP Vs. SURAJ TIWARI

Total Days spent : 12

Case No.: 231/25 Case Id: 2507M06465 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM

ANUP JAIN Vs. ASHWANI AGGARWAL

Total Days spent : 5

Case No.: 1741/23 Case Id: 2506M05007 Referring Judge : Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:30:00 PM

ANITA Vs. RAJNISH

Total Days spent : 54

Case No.: 124/21 Case Id: 2506M05005 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:30:00 PM

ASHOK GOEL Vs. CHARANJIT ARORA

Total Days spent : 54

Case No.: 646/25 Case Id: 2507M05926 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:45:00 PM

RAJENDER KUMAR Vs. ANIL KUMAR & ORS

Total Days spent: 12

Case No.: 18935/16 Case Id: 2507M05600 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:00:00 PM

HARSH VARDHAN Vs. USHA SHARMA

Total Days spent : 19

Case No.: 157/23 Case Id: 2505M04407 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 3:00:00 PM

M/S M K PROPERTIES Vs. SUDHIR BUDHRAJA

Total Days spent : 68

Total: 13

Mediator: Ms. Mohini, Advocate

Date: 28/07/2025

Case No.: 1099/24 Case Id: 2506M05248 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:00:00 AM

ARUN Vs. ARJUN & ORS

Total Days spent : 47

Case No.: 616/23 Case Id: 2506M05026 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. TARUN JANGRA

Total Days spent : 54

Case No.: 652/2022 Case Id: 2507M06468 Referring Judge: Sh. Ankur Jain, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

VINOD KUAMR Vs. STATE & ANR

Total Days spent : 5

Case No.: 249/25 Case Id: 2507M06491 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

M/S RK & SONS JEWELLERS Vs. M/S HIRA JEWEL & GEMS PVT LTD

Total Days spent :

Case No.: 6/24 Case Id: 2507M06452 Referring Judge: Sh. Rinku Jain, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

RAKESH KUMAR SINGHAL Vs. SUSHIL KUMAR SINGHAL

Total Days spent :

Case No.: 72/2025 Case Id: 2507M05683 Referring Judge: Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MONIKA VERMA Vs. SHANKER VERMA & ORS

Total Days spent : 19

Case No.: 12330/18 Case Id: 2507M05609 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S JANA SMALL FINANCE BANK LTD Vs. SHAYDA

Total Days spent: 19

Case No.: 1661/24 Case Id: 2507M05883 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SANIYA Vs. AMIR ALI KHAN & ANR

Total Days spent: 12

Case No.: 4580/24 Case Id: 2507M05880 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S RAM SWROOP RATTAN LAL Vs. UMANG KATYAL @ OMANG KATYAL

Total Days spent : 12

5

5

Date: 28/07/2025

Case No.: 4855/22 Case Id: 2506M05313 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:15:00 PM

M/S DHARAM INSUSTRIES Vs. ANJALI LATA

Total Days spent : 47

Case No.: 1488/24 Case Id: 2507M05616 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

DCB BANK LTD Vs. DAN SINGH

Total Days spent : 19

Case No.: 292/24 Case Id: 2507M05592 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 3:00:00 PM

ECOM EXPRESS LTD Vs. NEENA SURI

Total Days spent : 19

Total: 12

Mediator: Ms. Rekha Garg, Advocate

Case No.: 5203/24 Case Id: 2505M04486 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

DCB BANK LTD Vs. NANDLAL

Total Days spent : 68

Case No.: 2386/24 Case Id: 2505M04677 Referring Judge: Sh. Charan Salwan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:30:00 AM

HOWARH PIPE FITTING STORE Vs. NIMIT INDUSTRIES

Total Days spent : 61

Case No.: 427/25 Case Id: 2507M06029 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:30:00 AM

SAURABH BABBAR Vs. PAWAN KUMAR

Total Days spent : 12

Case No.: 884/2024 Case Id: 2507M06469 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

VASU GOEL Vs. DIVYA GARG

Total Days spent : 5

Case No.: 489/25 Case Id: 2507M06608 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

RAVINDER KUMAR Vs. PARSVNATH DEVELOPERS LTD

Total Days spent : 5

Date: 28/07/2025

Case No.: 533/19 Case Id: 2505M04394 Referring Judge: Sh. Sidhant Krishan Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S BHARAT INSECTICIDES LTD Vs. M/S CHOUHAN KRISHI SEVA KENDRA

Total Days spent : 68

Case No.: 234/21 Case Id: 2507M05871 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

NEELAM Vs. JATIN NAGAR & ORS

Total Days spent : 12

Case No.: 2276/24 Case Id: 2507M06030 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SALMAN AHMAD Vs. JITENDRA KUMAR

Total Days spent : 12

Case No.: 10069/22 Case Id: 2506M05017 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S KNOWELL PHARMA SOLUTIONS LLP Vs. ABHISHEK CHOPRA

Total Days spent : 54

Case No.: 7392/24 Case Id: 2507M05884 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHIRAM FINANCE LTD Vs. NISHANT PATRAWAL

Total Days spent : 12

Case No.: 3549/21 Case Id: 2507M05867 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

RAVINDER KUMAR MALHOTRA Vs. SONIA MALHOTRA

Total Days spent: 12

Case No.: 635/24 Case Id: 2507M05907 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

VALENTINOS CHIT FUND PVT LTD Vs. SUMIT BABBAR

Total Days spent : 12

Case No.: 1893/2022 Case Id: 2507M06413 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

VIKRAM SINGH Vs. PREETI KAUR

Total Days spent : 5

Case No.: 3740/23 Case Id: 2507M06438 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

TEJ SINGH Vs. RAKHI

Total Days spent : 5

Date: 28/07/2025

Total: 14

Mediator: Ms. Shelly Rohtagi, Advocate

Case No.: 233/19 Case Id: 2507M05594 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

POOJA Vs. PANKAJ TYAGI

Total Days spent : 19

Case No.: 3895/20 Case Id: 2507M05590 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

POOJA Vs. PANKAJ TYAGI & ORS

Total Days spent : 19

Case No.: 6598/2024 Case Id: 2507M05691 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHRIRAM FINANCE LTD Vs. VIDYA DEVI

Total Days spent : 19

Case No.: 21/25 Case Id: 2506M05049 Referring Judge: Dr. Ruchi Aggarwal Asrani, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:00:00 PM

GEETA SAINI Vs. RAKESH RAM

Total Days spent : 54

Case No.: 22/25 Case Id: 2506M05050 Referring Judge: Dr. Ruchi Aggarwal Asrani, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:00:00 PM

LATESH Vs. RAKESH RAM

Total Days spent : 54

Case No.: 496/24 Case Id: 2507M05611 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

NIKHIL SETHI Vs. NEERAJ BHATIA

Total Days spent : 19

Case No.: 4143/19 Case Id: 2507M05901 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S TYAGI PETROLEUM Vs. M/S HIMANSHU TRANSPORT COMPANY & ANR

Total Days spent : 12

Case No.: 5687/22 Case Id: 2507M06010 Referring Judge: Ms. Shubhamjot Kaur, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

DCB BANK LTD Vs. ARPIT RATHI

Total Days spent : 12

Date: 28/07/2025

Total: 8

Case No.:	126/25	Case Id:	2507M05470	Referring Judge :		Ms. Shaina Goyal, DJS		
Case Type :	MATRIMONIA	AL : MATRIMO	NIAL OTHERS			Hearing Time :	11:00:00 AM	
PRITY			Vs.	SANDEEP	ARORA			
						Total Days spent :		23
Case No.:	169/23	Case Id:	2507M05469	Refer	ring Judge :	Ms. Shaina Goyal, DJS		
Case Type :	MATRIMONIA	AL : MATRIMO	NIAL OTHERS			Hearing Time :	11:00:00 AM	
PRITY				Vs.	SANDEEP	ARORA		
						Total Days spent :		23
Case No.:	124/22	Case Id:	2507M05467	Refer	ring Judge :	Ms. Shaina Goyal, DJS		
Case Type :	MATRIMONIA	AL : MATRIMO	NIAL OTHERS			Hearing Time :	11:00:00 AM	
PRITY				Vs.				
						Total Days spent :		23
Case No.:	961/22	Case Id:	2507M05476	Refer	ring Judge :	Ms. Shaina Goyal, DJS		
Case Type :	MATRIMONIA	AL : DOMESTIC	C VIOLENCE			Hearing Time :	11:00:00 AM	
PRITY				Vs.	SANDEEP			
						Total Days spent :		23
Case No.:	399/24	Case Id:	2507M06425	Refer	ring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	MATRIMONIA	AL : PETITION	FOR DIVORCE			Hearing Time :	12:00:00 PM	
GUNJAN				Vs. GAURAV CHANDYOKE				
						Total Days spent :		5
Case No.:	867/2019	Case Id:	2507M06471	Refer	ring Judge :	Sh. Abhishek Srivastava, DHJS		
Case Type :	INJUNCTION	/POSSESION/	DAMAGES : SUIT	FOR DAMA	AGES	Hearing Time :	12:30:00 PM	
GITA				Vs. UNION OF INDIA				
						Total Days spent :		5
Case No.:	29/19	Case Id:	2507M06703	Referring Judge :		Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIA	AL : DOMESTIC	CVIOLENCE			Hearing Time :	2:30:00 PM	
RUPA SHA	RMA			Vs.	ANIL SHA	RMA		
						Total Days spent :		2
Case No.:	159/23	Case Id:	2507M06702	Refer	ring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIA	AL : DOMESTIC	CVIOLENCE			Hearing Time :	2:30:00 PM	
RUPA SHA	RMA			Vs. ANIL SHAR		RMA		
						Total Days spent :		2

Date: 28/07/2025

Case No.: 1686/20 Case Id: 2507M06447 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

DEEPAK BEARING PVT LTD Vs. M/S RAJENDRA GEAR & ORS

Total Days spent : 5

Case No.: 990/22 Case Id: 2507M06448 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

DPZ INTERNATIONAL Vs. RAJENDRA GEAR & ORS

Total Days spent : 5

Case No.: 376/23 Case Id: 2507M06169 Referring Judge: Sh. Arun Sukhija, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 3:00:00 PM

HARPREET KAUR Vs. PRADEEP SINGH

Total Days spent : 9

Total: 11

Mediator: Not Assigned, NIL

Case No.: 572/23 Case Id: 2507M07107 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 AM

SONIA KOHLI Vs. SEEMA RANI

Total Days spent : -2

Case No.: 610677/16 Case Id: 2507M07170 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 10:00:00 AM

LAXMAN RAO Vs. DALIP SINGH & ORS

Total Days spent : -2

Case No.: 399/22 Case Id: 2507M07183 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

M/S ALENIT CHEMICALS LLP Vs. VIKAS SHARMA

Total Days spent : -2

Case No.: 3144/23 Case Id: 2507M07177 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

MOHIT ARORA Vs. KUSUM

Total Days spent : -2

Case No.: 2368/23 Case Id: 2507M07138 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

MANMEET SINGH Vs. JASMEET KAUR

Total Days spent : -2

Date: 28/07/2025

Case No.: 613/15 Case Id: 2507M05869 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:00:00 AM

STATE Vs. SHABANA

Total Days spent : 12

Case No.: 35/2025 Case Id: 2507M07127 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 AM

PREETI Vs. LOKESH

Total Days spent : -2

Case No.: 379/25 Case Id: 2507M07125 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:00:00 AM

SIMRAN KAUR Vs. VIJAY KUMAR

Total Days spent : -2

Case No.: 650/25 Case Id: 2507M07205 Referring Judge : Sh. Charan Salwan, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 AM

M/S SADBHAVANA CHEMCIALS PVT LTD Vs. SUKHDEV

Case No.: 81/25 Case Id: 2507M07193 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 AM

individual in the state of the

SAMRATH KATHURIA Vs. KHUSHNEET KATHURIA

Case No.: 56/23 Case Id: 2507M07147 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

RAJNI Vs. VARUN KUMAR

Total Days spent : -2

Case No.: 394/24 Case Id: 2507M07148 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

NIKHAT PARVEEN Vs. RAHEES KHAN

Total Days spent : -2

Case No.: 409/23 Case Id: 2507M07149 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

**Case Type :** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 12:00:00 PM

POONAM DAYAL & ORS Vs. BRIJ MOHAN DAYAL

Total Days spent : -2

Case No.: 425/24 Case Id: 2507M07200 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

PRATIBHA RANI Vs. BABU LAL

Total Days spent : -2

Page No.: 35

Total Days spent :

**Total Days spent:** 

-2

-2

Date: 28/07/2025

Case No.: 405/25 Case Id: 2507M07203 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

SONU Vs. AMAR NATH

Total Days spent : -2

Case No.: 6/22 Case Id: 2507M07153 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

MEENAKSHI DUTT Vs. MONIKA VERMA

Total Days spent : -2

Case No.: 64/25 Case Id: 2507M07204 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

ISHWAR CHAND SHARMA Vs. SANTOSH KUMAR SINGH

Total Days spent : -2

Case No.: 926/23 Case Id: 2507M07206 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

BRIJ MOHAN DAYAL Vs. POONAM

Total Days spent : -2

Case No.: 78/2024 Case Id: 2507M07124 Referring Judge: Sh. Mukesh Kumar Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

OM PRAKASH YADAV Vs. SBI CARD & PAYMENTS SERVICES

Total Days spent : -2

Case No.: 73/23 Case Id: 2507M05916 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

RIDHEEMA Vs. M/S TRUNKS & ROOTS

Total Days spent : 12

Case No.: 155/17 Case Id: 2507M07099 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. RAJESH KUMAR

Total Days spent : -2

Case No.: 362/21 Case Id: 2507M07103 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

MONIKA VERMA Vs. MEENKSHI DUTT

Total Days spent : -2

Case No.: 639/22 Case Id: 2507M07169 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

RAJNI Vs. VARUN KUMAR

Date: 28/07/2025

**Total Days spent:** -2 2507M07162 Case Id: Referring Judge: Sh. Manish Gupta, DHJS Case No.: 91/22 CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS **Hearing Time:** 12:00:00 PM Case Type: **GURJEET KAUR PARMINDER SINGH** Vs. **Total Days spent:** -2 Case No.: 406/25 Case Id: 2507M07159 Referring Judge: Ms. Richa Sharma, DJS RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 12:00:00 PM Case Type: SAILESH SARAF Vs. **HV EQUIPMENTS PVT LTD Total Days spent:** -2 2507M07208 Case No.: Case Id: Referring Judge: Sh. Sachin Sood, DHJS 664/24 Case Type: **PARTITION: SUIT FOR PARTITION Hearing Time:** 12:15:00 PM **PREM LATA** Vs. **LAXMI NARAYAN Total Days spent:** -2 Case No.: 649/23 Case Id: 2507M06565 Referring Judge: Sh. Rakesh Kumar-IV, DHJS **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT** Case Type: **Hearing Time:** 12:30:00 PM **BSES RPL ASHA** Vs. **Total Days spent:** 4 2507M06566 Sh. Rakesh Kumar-IV, DHJS Case No.: 340/24 Case Id: Referring Judge: **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT** 12:30:00 PM Case Type: **Hearing Time: BSES RPL** Vs. **ASHA Total Days spent:** 4 Case Id: 2507M07198 Case No.: 531/23 Referring Judge: Sh. Vivek Kumar Aggarwal, DJS RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC 12:30:00 PM Case Type: **Hearing Time: ANIS UL ARFIN GURPRIT SINGH** Vs. **Total Days spent:** -2 2507M07142 Sh. Rakesh Kumar-IV, DHJS Case No.: 449/23 Case Id: Referring Judge: **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT** Case Type: **Hearing Time:** 12:30:00 PM **BSES RPL SADHNA** Vs. **Total Days spent:** -2 2507M07190 Case Id: Referring Judge: Ms. Deepika Goyal Shokeen, DJS Case No.: 190/25 Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 12:30:00 PM **ARTI RANA** Vs. **HEMANI RANA & ANR** Total Days spent : -2 Case No.: Case Id: 2507M07181 Referring Judge: Ms. Preeti, DJS 328/22 CRIMINAL OTHERS: CRIMINAL OTHERS

Case Type:

Page No.:

**Hearing Time:** 

12:30:00 PM

Date: 28/07/2025

STATE Vs. GULSHAN SANORIA

Total Days spent : -2

Case No.: 1023/24 Case Id: 2507M07144 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM

BSES YPL Vs. SHABNAM

Total Days spent : -2

Case No.: 483/25 Case Id: 2507M07180 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

SBI Vs. NISHA RATHOR

Total Days spent : -2

Case No.: 828/21 Case Id: 2507M07108 Referring Judge : Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM

BSES YPL Vs. UMERA & ANR

Total Days spent : -2

Case No.: 528/23 Case Id: 2507M07197 Referring Judge: Sh. Vivek Kumar Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:30:00 PM

ANIS UR ARFIN Vs. GURPRIT SINGH

Total Days spent : -2

Case No.: 508/25 Case Id: 2507M07106 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

STATE BANK OF INDIA Vs. SURENDER SINGH

Total Days spent : -2

Case No.: 1019/24 Case Id: 2507M07145 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM

BSES YPL Vs. FAIZA

Total Days spent : -2

Case No.: 732/24 Case Id: 2507M07122 Referring Judge: Sh. Mukesh Kumar Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

NEELGAGAN PETRO CHEM Vs. RUDRA ENTERPRISES

Total Days spent : -2

Case No.: 1026/24 Case Id: 2507M07164 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM

BSES YPL Vs. SUMAIRA

Total Days spent : -2

Case No.: 13994/16 Case Id: 2507M07202 Referring Judge: Sh. Sachin Sood, DHJS

Date: 28/07/2025

INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Case Type: **Hearing Time:** 12:30:00 PM

**SUSHILA DEVI SURESH CHAND SHARMA** Vs.

**Total Days spent:** -2

Case Id: 2507M07104 Referring Judge: Ms. Anamika, DJS Case No.: 486/24

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 12:30:00 PM

**MANISHA** Vs. **UTTAM KUMAR** 

Total Days spent : -2

Sh. Devendra Kumar Sharma, DHJS Case No.: 841/24 Case Id: 2507M07166 Referring Judge:

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Case Type: **Hearing Time:** 12:30:00 PM

HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD **EXCEL IMPORT PVT LTD & ORS** 

**Total Days spent:** -2

Case No.: 1373/23 Case Id: 2507M07161 Referring Judge: Ms. Shaina Goyal, DJS

MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 12:30:00 PM Case Type:

**ARSHI** Vs. **SAYYED KHALID ALI** 

**Total Days spent:** -2

Ms. Sana Khan, DJS Case Id: 2507M07152 Case No.: 3873/24 Referring Judge:

OTHER CIVIL SUIT: OTHER CIVIL SUIT Case Type: **Hearing Time:** 2:00:00 PM

**SARABJEET KAUR** Vs. **TARSEM SINGH SAINI** 

2507M07154

Case Id:

**Hearing Time:** 2:00:00 PM

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Case Type:

Case No.:

975/24

SBI **SUNDER** Vs.

**Total Days spent:** -2

Referring Judge:

Sh. Pritam Singh, DHJS Case No.: 1320/18 Case Id: 2507M07155 Referring Judge:

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time:** 2:00:00 PM

**PREM SHANKAR MANAV BHAMBRI** Vs.

**Total Days spent:** 

Case No.: Case Id: 2507M07156 Referring Judge: Sh. Naresh Kumar Laka, DHJS 3/25

OTHER CIVIL SUIT: OTHER CIVIL SUIT Case Type: **Hearing Time:** 2:00:00 PM

**DEEPAK BHARDWAJ** Vs. **PUSHPA** 

**Total Days spent:** -2

Case No.: Case Id: 2507M07158 Referring Judge: Sh. Naresh Kumar Laka, DHJS 05/25

OTHER CIVIL SUIT: OTHER CIVIL SUIT Case Type: **Hearing Time:** 2:00:00 PM

**DEEPAK BHARDWAJ** Vs. **SONU** 

**Total Days spent:** -2

Page No.:

**Total Days spent:** 

Sh. Devendra Kumar Sharma, DHJS

-2

-2

Date: 28/07/2025

Case No.: 135/25 Case Id: 2507M07160 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

JIVAN SEHGAL Vs. SATBIR SINGH

Total Days spent : -2

Case No.: 71/19 Case Id: 2507M07163 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

DARSHAN @ DEEPIKA Vs. KANWAL KUMAR

Total Days spent : -2

Case No.: 5406/22 Case Id: 2507M07165 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S POOJA DESIGNERS PVT LTD Vs. M/S NAITIK SHAREE SHOWROOM

Total Days spent :

Case No.: 1148/23 Case Id: 2507M07157 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

HARVINDER SINGH Vs. SATISH KAPOOR

Total Days spent : -2

Case No.: 3733/21 Case Id: 2507M05719 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S P R METAL Vs. M/S S M AGRO INDUSTRIES & ANR

Total Days spent : 17

Case No.: 3744/21 Case Id: 2507M05718 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S P R METAL Vs. M/S S M AGRO INDUSTRIES & ANR

Total Days spent : 17

Case No.: 3740/21 Case Id: 2507M05717 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S P R METAL Vs. M/S S M AGRO INDUSTRIES & ANR

Total Days spent : 17

Case No.: 208/22 Case Id: 2507M05716 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S P R METAL Vs. M/S S M AGRO INDUSTRIES & ANR

Total Days spent : 17

Case No.: 3743/21 Case Id: 2507M05715 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S P R METALS Vs. M/S S M AGRO INDUSTRIES & ANR

Total Days spent : 17

-2

Date: 28/07/2025

Case No.: 736/24 Case Id: 2507M07102 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

MOHAN LAL Vs. SAMRIDHI YADAV

Total Days spent : -2

Case No.: 7764/24 Case Id: 2507M07151 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE LTD Vs. RENU

Total Days spent : -2

Case No.: 651/22 Case Id: 2507M07140 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

DEEPANSHU MEHTA Vs. AJAY KUMAR

Total Days spent : -2

Case No.: 149/24 Case Id: 2507M07141 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

ASHA DEVI Vs. SURESH CHAND YADAV

Total Days spent : -2

Case No.: 366/24 Case Id: 2507M07171 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

MOHD SHOAIB Vs. DILBAGH SINGH & ORS

Total Days spent : -2

Case No.: 650/22 Case Id: 2507M07143 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

CHIRAG Vs. AJAY KUMAR & ORS

Total Days spent : -2

Case No.: 1590/23 Case Id: 2507M07146 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

M/A ALI SALES CORP Vs. M/S LAMBA TEXTILES

Total Days spent : -2

Case No.: 789/24 Case Id: 2507M07150 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

GARIMA SINGH Vs. SAHIL PURI

Total Days spent : -2

Case No.: 25/2024 Case Id: 2507M07136 Referring Judge: Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

BALBIR SINGH TYAGI Vs. YOGESH BANSAL

Date: 28/07/2025

**Total Days spent:** -2 2507M07194 Case Id: Referring Judge: Sh. Rinku Jain, DJS Case No.: 2135/24 OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 2:00:00 PM Case Type: MOHD AQIL Vs. **ALLAUDDIN & ORS Total Days spent:** -2 2507M07186 Case No.: 4593/22 Case Id: Referring Judge: Ms. Pooja Suhag, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM Case Type: ANOOP KUMAR Vs. KGR BROTHERS MANUFACTURING PVT LTD **Total Days spent:** -2 2507M07187 Case No.: Case Id: Referring Judge: Ms. Tyagita Singh1, DJS 507/24 Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 2:00:00 PM **VARUN MEHNDIRATTA** Vs. **RICHA LUTHRA MEHNDIRATTA Total Days spent:** -2 Case No.: 737/25 Case Id: 2507M07188 Referring Judge: Ms. Shivali Sharma, DHJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Case Type: **Hearing Time:** 2:00:00 PM Vs. **JANAK RAJ JAI DEVI & ORS Total Days spent:** -2 2507M07189 Ms. Divya Gupta, DJS Case No.: 3160/24 Case Id: Referring Judge: OTHER CIVIL SUIT: OTHER CIVIL SUIT 2:00:00 PM Case Type: **Hearing Time: RANDHIR DELHI MUNICIPAL CORP & ORS** Vs. **Total Days spent:** -2 Case Id: 2507M07192 Ms. Shagun Sharma, DHJS Case No.: 751/25 Referring Judge: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND 2:00:00 PM Case Type: **Hearing Time: HARIOM KUMAR GUPTA TANUJ ARORA** Vs. **Total Days spent:** -2 Case Id: 2507M07195 Sh. Naveen Gupta, DHJS Case No.: 829/2021 Referring Judge: Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 2:00:00 PM **RADHEY SHYAM DEVENDER KUAMR PRAJAPATI** Vs. **Total Days spent:** -2 2507M07196 Case Id: Referring Judge: Ms. Helly Fur Kaur, DJS Case No.: 981/23 Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 2:00:00 PM Vs. **KISHAN & ORS KAJAL** Total Days spent : -2 Case No.: 340/23 Case Id: 2507M07199 Referring Judge: Ms. Vineeta Goval, DHJS

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST)

Case Type:

Page No.: 35

**Hearing Time:** 

2:00:00 PM

Date: 28/07/2025

MUNISH KUMAR AGGARWAL Vs. PRAVEEN SOOD

Total Days spent : -2

Case No.: 17855/16 Case Id: 2507M07201 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES Hearing Time: 2:00:00 PM

MADANJIT KUMAR Vs. J P SINGH

Total Days spent : -2

Case No.: 18/24 Case Id: 2507M07207 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

ABHISHEK KUMAR Vs. BHARTI

Total Days spent : -2

Case No.: 3161/24 Case Id: 2507M07191 Referring Judge: Ms. Divya Gupta, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

JAIPAL Vs. DELHI MUNICIPAL CORP & ORS

Total Days spent : -2

Case No.: 818/24 Case Id: 2507M07175 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

ASHA DEVI Vs. DEEPAK DAHIYA & ORS

Total Days spent : -2

Case No.: 2815/24 Case Id: 2507M07167 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SURESH CHANDER Vs. LOVE KUMAR

Total Days spent : -2

Case No.: 570/22 Case Id: 2507M05862 Referring Judge : Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S TRUNKS & ROOTS Vs. D N BAGLA HUF & ANR

Total Days spent : 12

Case No.: 873/24 Case Id: 2507M07168 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

KRISHIKALYAN SEEDS CORPORATION Vs. M/S C P PATEL FARM SEEDS PVT LTD

Total Days spent : -2

Case No.: 3734/21 Case Id: 2507M05714 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S P R METAL Vs. M/S S M AGRO INDUSTRIES & ANR

Total Days spent : 17

Case No.: 434/25 Case Id: 2507M07172 Referring Judge: Sh. Sachin Gupta, DHJS

Date: 28/07/2025

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

REENA GUPTA Vs. SURESH & ORS

Total Days spent : -2

Case No.: 42/25 Case Id: 2507M07173 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

SURENDER KUMAR Vs. AMIT SHARMA & ORS

Total Days spent : -2

Case No.: 7761/24 Case Id: 2507M07185 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE LTD Vs. NADIM

Total Days spent : -2

Case No.: 9851/23 Case Id: 2507M07184 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUMIT VERMA Vs. AMIT KALRA

Total Days spent : -2

Case No.: 181/25 Case Id: 2507M07176 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

LOVELY YASMEEN Vs. LALIT KUMAR PHADIYA

Total Days spent : -2

Case No.: 261/23 Case Id: 2507M07178 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

MUNNI LAL Vs. DIVYAJYOTI JAIN & ORS

Total Days spent : -2

Case No.: 2026/24 Case Id: 2507M07179 Referring Judge: Ms. Divya Gupta, DJS

DEVINDER Vs. DELHI MUNICIPAL CORPORATION & ANR

Total Days spent :

Case No.: 4502/24 Case Id: 2507M07182 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

IDFC FIRST BANK Vs. IGONET TECHNOLOGY PVT LTD

Total Days spent : -2

Case No.: 493/23 Case Id: 2507M07174 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

RAM BHAWAN Vs. MANOJ KUMAR

Total Days spent : -2

Page No.: 3

-2

Date: 28/07/2025

Case No.: 859/22 Case Id: 2507M07135 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

KANWAL KISHORE NAGPAL Vs. MANMEET SINGH

Total Days spent : -2

Case No.: 79/2025 Case Id: 2507M07121 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

JASPAL Vs. ANUJ LAMBA

Total Days spent : -2

Case No.: 1935/24 Case Id: 2507M07114 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HARCHARAN SINGH Vs. JAI KUMAR

Total Days spent : -2

Case No.: 694/25 Case Id: 2507M07115 Referring Judge: Sh. Rinku Jain, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

PRAVESH KUMAR Vs. DELHI MUNICIPAL CORPORATION

Total Days spent :

Case No.: 47/21 Case Id: 2507M07116 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

DARSHAN @ DEEPIKA Vs. KANWAL KUMAR

Total Days spent : -2

Case No.: 2162/21 Case Id: 2507M07117 Referring Judge: Ms. Divya Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

DEEPAK JAIN Vs. DINESH GARG

Total Days spent : -2

Case No.: 254/23 Case Id: 2507M07112 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

SUMER SINGH Vs. NEELAM & ORS

Total Days spent : -2

Case No.: 04/23 Case Id: 2507M07119 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

DARSHAN @ DEEPIKA Vs. KAMAL KUMAR

Total Days spent : -2

Case No.: 63/22 Case Id: 2507M07120 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

DARSHAN @ DEEPIKA Vs. KANWAL KUMAR

Total Days spent : -2

-2

Date: 28/07/2025

Case No.: 572/22 Case Id: 2507M05921 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S TRUNKS & ROOTS Vs. RAJNI BAGLA & ORS

Total Days spent : 12

Case No.: 573/22 Case Id: 2507M05920 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S TRUNKS & ROOTS Vs. R S BAGLA HUF & ANR

Total Days spent : 12

Case No.: 72/23 Case Id: 2507M05917 Referring Judge: Sh. Sachin Sood, DHJS

RIDHEEMA BAGLA Vs. M/S TRUNKS & ROOTS

Total Days spent : 12

Case No.: 7763/24 Case Id: 2507M07137 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE Vs. HARENDER KUMAR

Total Days spent : -2

Case No.: 3162/24 Case Id: 2507M07093 Referring Judge: Ms. Divya Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

BAHAN DASS Vs. DELHI MUNICIPAL CORPORATION

Total Days spent : -2

Case No.: 94/25 Case Id: 2507M07101 Referring Judge: Ms. Tyagita Singh, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

SHIVANI RAI Vs. RAJNEESH KUMAR

Total Days spent : -2

Case No.: 9852/23 Case Id: 2507M07100 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUMIT VERMA Vs. AMIT KALRA

Total Days spent : -2

Case No.: 613/21 Case Id: 2507M07098 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S GF ELECTRONICS Vs. M/S GLOBAL WEIGHER

Total Days spent : -2

Case No.: 294/22 Case Id: 2507M07097 Referring Judge: Sh. Anil Antil, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

MANISH GUPTA Vs. SANJEEV ANAND

Date: 28/07/2025

			Total Days spent :		-2
Case No.: 86/23 Case Id: 2507M07096 Case Type: MATRIMONIAL: DOMESTIC VIOLENCE	Referring Judge :		Ms. Helly Fur Kaur, DJS Hearing Time :	2:00:00 PM	
AFRIN	Vs.	IMRAN KH	IAN		
			Total Days spent :		-2
Case No.: 364/25 Case Id: 2507M07113	Refer	ring Judge :	Ms. Divya Gupta, DJS		
Case Type: RECOVERY : SUIT FOR RECOVERY OF MO	NEY		Hearing Time :	2:00:00 PM	
SBI	Vs.	NITESH Y	ADAV		
			Total Days spent :		-2
Case No.: 1081/2025	Refer	ring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type: MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM	
DEEPAK SHARMA	Vs.	VANDANA	SHARMA		
			Total Days spent :		-2
Case No.: 83/20	Refer	ring Judge :	Ms. Divya Gupta, DJS		
Case Type: RECOVERY : SUIT FOR RECOVERY OF MO	NEY		Hearing Time :	2:00:00 PM	
YOGESH SACHDEVA	Vs.	ANIL SUR	I		
			Total Days spent :		-2
Case No.: 3806/23	Refer	ring Judge :	Ms. Poonam Singh, DJS		
Case Type: 138 N. I. ACT : U/S 138 OF NEGOTIABLE INS		ACT	Hearing Time :	2:00:00 PM	
VIKRAM SINGH	Vs.	SANJAY K	(UMAR SACHDEVA & ANR		
			Total Days spent :		-2
Case No.: 317/2018	Refer	ring Judge :	Sh. Vinay Singhal, DHJS		
Case Type: OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM	
ммтс	Vs.	CHAUHAN	I JEWELLERS & ORS		
			Total Days spent :		-2
Case No.: 0917/23	Refer	ring Judge :	Ms. Komal Garg, DJS		
Case Type: CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM	
STATE	Vs.	FAUJI SIN	IGH		
			Total Days spent :		-2
Case No.: 134/23 Case Id: 2507M07111	Refer	ring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type: MATRIMONIAL : MATRIMONIAL OTHERS		-	Hearing Time :	2:00:00 PM	
DARSHAN @ DEEPIKA	Vs.	KANWAL	KUMAR		
			Total Days spent :		-2
Case No.: 252/23	Refer	ring Judge :	Ms. Shivli Talwar, DJS		
Case Type: MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM	

Date: 28/07/2025

**Total Days spent:** 

-2

SIMRANJEET KAUR Vs. AMANDEEP SINGH & ORS

Case No.: 581/22 Case Id: 2507M05930 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S TRUNKS & ROOTS Vs. AYUSHI BAGLA

Total Days spent : 12

Case No.: 571/22 Case Id: 2507M05922 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S TRUNKS & ROOTS Vs. RIDDHIMA BAGLA & ORS

Total Days spent : 12

Case No.: 46/21 Case Id: 2507M07123 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

DARSHAN @ DEEPIKA Vs. KANWAL KUMAR

Total Days spent : -2

Case No.: 1026/2023 Case Id: 2507M07129 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. HIMANSHU AMOLI

Total Days spent : -2

Case No.: 583/22 Case Id: 2507M05931 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S TRUNKS & ROOTS Vs. ELPHA POLYCHEM PVT LTD & ORS

Total Days spent : 12

Case No.: 399/25 Case Id: 2507M07132 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

MK TRADING COMPANY Vs. INDIAN FORMULATION

Total Days spent : -2

Case No.: 610/24 Case Id: 2507M07133 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

BIJENDER SINGH Vs. YOGENDER KISHORE SHARMA

Total Days spent : -2

Case No.: 799/25 Case Id: 2507M07134 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SAPNA YADAV Vs. KARAN YADAV

Total Days spent : -2

Case No.: 476/25 Case Id: 2507M07131 Referring Judge: Sh. Ajay Gupta, DHJS

Date: 28/07/2025

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

SBI Vs. KANCHAN JHA

Total Days spent : -2

Case No.: 575/22 Case Id: 2507M05933 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S TRUNKS & ROOTS Vs. ANIL KUMAR BAGLA HUF

Total Days spent : 12

Case No.: 2704/23 Case Id: 2507M07130 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S VIJAY AGRO CENTRE Vs. RAJ PAL SINGH

Total Days spent : -2

Case No.: 1757/23 Case Id: 2507M07128 Referring Judge: Sh. Anil Antil, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

TRILOKI NATH Vs. GOVINDA

Total Days spent : -2

Case No.: 578/22 Case Id: 2507M05932 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S TRUNKS & ROOTS Vs. MAHALAXMI TRADER & ORS

Total Days spent : 12

Case No.: 1435/23 Case Id: 2507M07126 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

VISHAL JAIN Vs. RUCHIKA JAIN

Total Days spent : -2

Case No.: 5036/20 Case Id: 2507M07139 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

ZAFARYAR HUSSAIN Vs. MANOJ

Total Days spent : -2

Total: 135

Mediator: Sh. Ajay Kumar, Advocate

Case No.: 749/20 Case Id: 2505M04419 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

MEHAR BUCKS SOLUTIONS PVT LTD Vs. AMAN LATHER

Total Days spent : 68

Case No.: 460/2020 Case Id: 2507M05694 Referring Judge: Ms. Shivli Talwar, DJS

Date: 28/07/2025

MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** Case Type: 12:30:00 PM

۷s. **GAGNEET KAUR & ORS GUNINDER SINGH VASUDEVA & ORS** 

> **Total Days spent:** 19

> > 5

2506M05041 Case No.: Case Id: Referring Judge: Ms. IIIa Rawat, DHJS 1268/24

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 12:30:00 PM

STATE BANK OF INDIA **DEEPALI SHARMA & ANR** Vs.

**Total Days spent:** 54

Sh. Satish Kumar, DHJS Case No.: 11166/16 Case Id: 2505M03883 Referring Judge:

INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Case Type: **Hearing Time:** 12:30:00 PM

**SATISH GARG & ANR SANJAY GOEL & ORS** 

**Total Days spent:** 82

Case No.: 98/24 Case Id: 2506M05042 Referring Judge: Sh. Arun Sukhija, DHJS

CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS **Hearing Time:** 2:00:00 PM Case Type:

**HIRA LAL @ HEMANT** Vs. **MAMTA VERMA** 

**Total Days spent:** 54

15/24 Case Id: 2507M06451 Ms. Shivli Talwar, DJS Case No.: Referring Judge:

OTHER CIVIL SUIT: OTHER CIVIL SUIT Case Type: **Hearing Time:** 2:00:00 PM

۷s. **SHABINA NAFEES** 

Case Id:

Case No.:

3518/22

**Total Days spent:** 5

Ms. Shivli Talwar, DJS Case Id: 2507M06433 Referring Judge: Case No.: 863/22

MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 2:00:00 PM Case Type:

STATE **MOHD NAFIS & ORS** Vs.

**Total Days spent:** 

2:00:00 PM

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 

**PUNJAB NATIONAL BANK** R SHASHANK U RAMAN Vs.

2501M00786

**Total Days spent:** 180

Referring Judge:

Case No.: Case Id: 2507M06498 Referring Judge: Ms. Shivli Talwar, DJS 501/21

MATRIMONIAL: DOMESTIC VIOLENCE Case Type: **Hearing Time:** 2:00:00 PM

**SHABNINA** Vs. **NAFEES & ORS** 

Total Days spent : 5

Case No.: 3192/24 Case Id: 2507M05902 Referring Judge: Ms. Poonam Singh, DJS

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM

**IDFC FIRST BANK LT** Vs. **MANOJ KUMAR GAUTAM** 

**Total Days spent:** 12

Page No.:

Ms. Pooja Suhag, DJS

Date: 28/07/2025

Case No.: 3204/24 Case Id: 2507M05904 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

IDFC FIRST BANK LTD Vs. MANOJ KUMAR GAUTAM

Total Days spent : 12

Case No.: 415/24 Case Id: 2507M06028 Referring Judge: Sh. Pankaj Arora, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

MANGLA BHYRABHOTIA Vs. ROHIT VINAY BHIDE & ORS

Total Days spent : 12

Total: 12

Mediator: Sh. Durga Pd., Advocate

Case No.: 61/23 Case Id: 2503M02489 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:30:00 AM

SONIA Vs. RINKU TITORIYA

Total Days spent : 124

Case No.: 575/24 Case Id: 2506M05317 Referring Judge: Sh. Arun Sukhija, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

MASTER ARIVAN GUPTA & ORS Vs. VINEET GUPTA

Total Days spent : 47

Case No.: 222/23 Case Id: 2507M05596 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. SATPAL & ORS

Total Days spent : 19

Case No.: 44/24 Case Id: 2506M04998 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

MOHD SHAKEEL Vs. MCD & ORS

Total Days spent : 54

Case No.: 11232/24 Case Id: 2506M04995 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM FINANCE LTD Vs. MUKESH KUMAR

Total Days spent : 54

Case No.: 223/23 Case Id: 2505M04475 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. SUMIT & ORS

Total Days spent : 68

Date: 28/07/2025

Case No.: 2744/22 Case Id: 2503M02437 Referring Judge: Sh. Deepak Garg, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

SIMBA TOY INDIA PVT LTD Vs. NIPPON TOYS INDUSTRIES & ORS

Total Days spent : 124

Case No.: 322/23 Case Id: 2505M04691 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

VARSHA @ SHWETA Vs. ASHISH @ DEEPU & ORS

Total Days spent : 61

Case No.: 8850/24 Case Id: 2506M04994 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

M/S INDUSIND BANK LTD Vs. PARMOD

Total Days spent : 54

Total: 9

Mediator: Sh. Mukesh Kumar Sharma, Advocate

Case No.: 656/25 Case Id: 2507M05882 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

YES BANK LTD Vs. ROHAN KHUBCHANDANI

Total Days spent : 12

Case No.: 899/2024 Case Id: 2507M06470 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

VIHAAN WOODS PVT LTD Vs. NIKUNJ WOODS PVT LTD

Case No.: 117/23 Case Id: 2507M05910 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

MITHLESH Vs. KUSUM

Total Days spent : 12

Case No.: 14/21 Case Id: 2506M05323 Referring Judge: Sh. Danveer, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

DCB BANK LTD Vs. PRATHEM LINK D2H SERVICES PVT LTD

Total Days spent : 47

Case No.: 158/23 Case Id: 2505M04404 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

CHANPREET KAUR Vs. JASWINDER SINGH & ORS

Total Days spent : 68

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Total Days spent :

5

Date: 28/07/2025

Case No.: 785/23 Case Id: 2505M04679 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

RAJEEV DAVE Vs. YASHABH KUMAR

Total Days spent : 61

Case No.: 29/19 Case Id: 2506M05228 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

RESHMA DEVI Vs. BALA DEVI

Total Days spent : 47

Case No.: 921/24 Case Id: 2507M05925 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 2:00:00 PM

BSES RPL Vs. SAPNA

Total Days spent : 12

Case No.: 6253/23 Case Id: 2505M04663 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

SIRI IN FINLEASE PVT LTD Vs. NOOR JAHAN

Total Days spent : 61

Case No.: 1862/24 Case Id: 2505M03874 Referring Judge: Sh. Sahil Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 3:00:00 PM

RAMDHAN Vs. DHARAMBIR

Total Days spent : 82

Total: 10

Mediator: Sh. R.K. Manchanda, Advocate

Case No.: 440/25 Case Id: 2506M05229 Referring Judge: Sh. Charan Salwan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

VIPIN JAIN Vs. JITENDER KUMAR

Total Days spent : 47

Case No.: 382/20 Case Id: 2506M05318 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

BINDIA KALRA Vs. DEEPAK MAGO & ORS

Total Days spent : 47

Case No.: 410/22 Case Id: 2505M03961 Referring Judge: Ms. Aditi Chaudhary, DHJS

**Case Type :** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 11:00:00 AM

MANPREET KAUR Vs. PRITAM SINGH

Total Days spent : 82

Date: 28/07/2025

Case No.: 20/22 Case Id: 2504M03578 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:30:00 AM

SUDHA Vs. ARUN RAJPUT @ SANTOSH

Total Days spent : 89

Case No.: 8459/24 Case Id: 2507M06450 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

ANALCO MARKETING Vs. JAY KRISHNA INDUSTRIES

Total Days spent : 5

Case No.: 346/25 Case Id: 2507M06412 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

CHANDAN KUMAR BHUIYA Vs. RAJESH SAH

Total Days spent : 5

Total: 6

Mediator: Sh. Rajesh Bhatia, Advocate

Case No.: 55/25 Case Id: 2507M05589 Referring Judge: Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 10:30:00 PM

M/S JK TYRE & INDUSTRIES LTD & ANR Vs. SHALAKHA MEENA

Total Days spent : 22

Total: 1

Mediator: Sh. Rajeshwar Tyagi, Advocate

Case No.: 3426/24 Case Id: 2507M05602 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

MAHENDRA KUMAR SHARMA Vs. ANKUSH SOOD

Total Days spent : 19

Case No.: 931/25 Case Id: 2507M05604 Referring Judge: Ms. Sana Khan, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 AM

KRISHNA Vs. PUNJAB & SIND BANK

Total Days spent : 19

Case No.: 1462/24 Case Id: 2505M04681 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

MAX STAR APPLIANCE LTD Vs. SANJEEV TYAGI

Total Days spent : 61

Case No.: 189/22 Case Id: 2506M05310 Referring Judge: Sh. Virender Singh, DHJS

Date: 28/07/2025

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

GAURAV KANSAL Vs. RAMGARHIA CO OP BANK LTD

Total Days spent : 47

5

5

Case No.: 190/22 Case Id: 2506M05309 Referring Judge: Sh. Virender Singh, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

YOGESH KANSAL Vs. RAMGARHIA CO OP BANK LTD

Total Days spent : 47

Case No.: 2535/22 Case Id: 2506M05058 Referring Judge: Sh. Bharat Aggarwal, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

ASIM Vs. MOHD FAIZ

Total Days spent : 54

Case No.: 651/20 Case Id: 2507M06449 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:30:00 PM

PRADEEP KUMAR Vs. SANJAY GUPTA

Total Days spent :

Case No.: 178/2024 Case Id: 2507M06429 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. LAKSHMI & ORS

Total Days spent : 5

Case No.: 2347/24 Case Id: 2507M06455 Referring Judge: Sh. Sunil Khatri, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

M/S JAIN ART PRESS Vs. M/S JAGDAMBA PICTURE

Case No.: 946/20 Case Id: 2504M03338 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S PHARMCHEM Vs. ARJUN ARORA

Total Days spent : 96

Case No.: 216/23 Case Id: 2507M06671 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SHAKUNTALA Vs. AMANDEEP SINGH

Total Days spent : 5

Case No.: 581/17 Case Id: 2507M05897 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 PM

RAM KUMAR Vs. SONU & ORS

Total Days spent: 12

Page No.: 3

**Total Days spent:** 

Date: 28/07/2025

Case No.: 11157/16 Case Id: 2507M05896 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 PM

SONU & ORS Vs. RAM KUMAR

Total Days spent : 12

Total: 13

Mediator: Sh. Rashid Hashmi, Advocate

Case No.: 1206/23 Case Id: 2505M04429 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

M/S VINTAGE CREDIT & LEASING Vs. PRASOON KRISHANAN SHANDILYA

Total Days spent : 70

Total: 1

Mediator: Sh. Sanjay Sharma, Advocate

Case No.: 2340/24 Case Id: 2507M06873 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 PM

MEENAKSHI BHATIA Vs. ALOK BHATIA & ORS

Total Days spent : 1

Case No.: 5/25 Case Id: 2507M06872 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 PM

RAJEEV SACHDEVA & ORS Vs. MEENAKSHI BHATIA

Total Days spent : 1

Total: 2

Mediator: Sh. Vineet Malhotra, Advocate

Case No.: 1459/24 Case Id: 2507M05863 Referring Judge: Ms. Divya Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:00:00 AM

JANE ALAM Vs. MOHD KONEN & ANR

Total Days spent : 12

Case No.: 2820/24 Case Id: 2504M03406 Referring Judge: Sh. Sidhant Krishan Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

COIM INDIA PVT LTD Vs. ABDUL HAMEED KHAN

Total Days spent : 96

Case No.: 385/24 Case Id: 2507M05900 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

VIKAS BARDIA Vs. MEESHA BHASIN

Date: 28/07/2025

Total Days spent : 12

Case No.: 511/19 Case Id: 2506M05244 Referring Judge: Sh. Manoj Kumar Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

SHILA DEVI Vs. ANAND & ORS

Total Days spent : 47

Case No.: 563/18 Case Id: 2506M05312 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

RITA JAIN & ANR Vs. VINOD JAIN & ANR

Total Days spent : 47

Case No.: 23/24 Case Id: 2507M05878 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 PM

ANITA SHOKEEN Vs. ASHU SHOKEEN & ORS

Total Days spent: 12

Case No.: 961/24 Case Id: 2507M05895 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:00:00 PM

SHIV NARAIN Vs. SATPAL SINGH KOHLI & ORS

Total Days spent : 12

Case No.: 210/21 Case Id: 2505M03891 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 PM

NAJISH Vs. IQUBAL AHMAD

Total Days spent: 82

Case No.: 5881/24 Case Id: 2507M06513 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

M/S SWASTIK PIPE LTD Vs. M/S HILTON PRECISION LTD

Total Days spent : 5

Total: 9

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